

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

DISTRICT AND SESSIONS JUDGES - Transfer and Posting of District and Sessions Judge - ORDERS - ISSUED.

ROC.NO.3396/2021-B.SPL.

NOTIFICATION NO.457-B.SPL.

DATED:18.10.2021.

READ:

I

The High Court is pleased to order the following Transfer and Posting of District and Sessions Judge:-

The District and Sessions Judge, mentioned in Column Number 2 is transferred and posted to the station mentioned in Column Number 3 of the corresponding row. Further, the officer mentioned in column number 2 is directed to handover charge of her post and also the posts for which she has been holding full additional charge, to the officer mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get herself relieved and proceed to her new station and take charge of the post and also the posts to which his/her predecessor is holding full additional charge, from the officer mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER SARVASRI	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Smt. G. Anupama Chakravarthy, Registrar General, High Court for the State of Telangana, Hyderabad	The Chairperson, Co-operative Tribunal, Hyderabad (Post Kept Vacant)	Registrar (Administration), High Court for the State of Telangana	Smt. Nirmala Geethamba, The Chairperson, Industrial Tribunal -I, Hyderabad

The officer mentioned in Column Number 4 will be in full additional charge of the post mentioned in Column Number 2, until further orders or till the substitute posted takes charge whichever is earlier.

In case, the above officer from whom she has to take charge is either on leave or not available for any other reason, the concerned Principal District and Sessions Judge, shall make alternative arrangements under intimation to the High Court.

NOTE:

The Order placed in the High Court's Website www.tshc.gov.in and the downloaded copy from the web site is valid for relieving and joining duty.


14/10/21
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordships for kind perusal)
3. The **Registrar General and other Registrars**, High Court for the State of Telangana at Hyderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
8. The Director, Telangana State Judicial Academy, Secunderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Chairperson, Industrial Tribunal -I, Hyderabad
11. The Chairperson, Co-operative Tribunal, Hyderabad
12. **THE PAY AND ACCOUNTS OFFICER, HYDERABAD**
13. **THE SECTION OFFICERS:-**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section

High Court for the state of Telangana at Hyderabad.

+ Spare...